

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Assigning of additional charge of the Court of 1st Additional District & Sessions Judge, Jammu.

ORDER

No: 531 of 2022/98. Dated: 28.4.2022

In the interest of administration, it is hereby ordered that the additional charge of the Court of 1st Additional District & Sessions Judge, Jammu is assigned to the Presiding Officer, Fast Track Court (POCSO cases), Jammu, till further orders.

By Order.

(Sanjeev Gupta)
Registrar General

Dated: 28.4.2022

No: 13945-SS/RA/98.

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur, Administrative Judge, District Jammu
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Principal District & Sessions Judge, Jammu
5. 1st Additional District & Sessions Judge, Jammu
6. PO, Fast Track Court (POCSO Cases), Jammu
..... for information & necessary action.
7. Director Finance, High Court of J&K and Ladakh, Jammu for information and necessary action.
8. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website of the High Court.
9. Assistant Registrar, Statistical Section, High Court of J&K and Ladakh for information and necessary action.
10. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.

Registrar General